

## ANNEXURE 3

Name of the corporate debtor: RKI BUILDERS PRIVATE LIMITED, Date of commencement of CIRP 08-12-2022; List of creditors as on: 18-01-2024

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Canara bank	20-01-23	43,87,25,018	43,87,25,018	OD/CC/BG/VEHICLE LOAN/CCS/CFITL	438725018	438725018	NO	76.96%	0	0	0	0	Secured by Equitable mortgage of unit's land and building and hypothecation of plant and machinery situated at IDA Cherlapally RR dist, and hypothecation
2	Axis Bank Limited	23-01-23	1,71,48,196	1,71,48,196	Vehicle loan	17148196	17148196	NO	3.01%	0	0	0	0	Vehicles hypothecation
3	Srei Equipment Finance Limited	20-01-23	46,14,324	46,14,324	construction equipment	4614324	4614324	NO	0.81%	0	0	0	0	
4	TATA MOTORS FINANCE LIMITED	07-02-2023	2,41,87,427	2,41,87,427	Vehicle loan	24187427	24187427	NO	4.24%	0	0	0	0	
5	TATA CAPITAL FINANCIAL SERVICES LIMITED: Ramkumar.Sathya moorthy@tatacapital.com	18-04-2023 and further clarification received on 26-12-2023 and discussion dated 07-01-204	1,66,92,616	89,25,211	Vehicle loan	0	89,25,211	No	1.57%	0	0	7767405	0	The suspended director disputed the amount of claim. Further Complained that the vehicles were seized and sold for a lesser amount. The claim form not signed and received after last date by the undersigned. Hence the same could not be admitted. Mail sent accordingly by the undersigned on 25-04-2023
6	Karnataka Bank Limited	05-12-2023 and possession handed over on 15-12-2023	2,05,93,071	2,05,93,071	Mortgage loan on commercial space	2,05,93,071	2,05,93,071	No	3.61%	0	0	0	0	Admitted and taken possession of commercial space 4600 sqft
7	KOTAK MAHINDRA BANK	09-08-2023 (17-10-2023)* Order of NCLT Hyd Bench	5,95,34,238	5,58,55,844	Mortgage loan on commercial space	5,58,55,844.00	5,58,55,844	No	9.80%	0	0	3678394	0	Provisionally admitted as secured financial creditor subject to claimant furnishing revised statement of account upto 08-12-2022 i.e., CIRP commencement and handing over of possession of commercial space under their seizure
TOTAL			58,14,94,890	57,00,49,091	-	56,11,23,880	57,00,49,091	-	100%	0	0	11445799	0	

FOR RKI BUILDERS PRIVATE LIMITED, KALVAKOLANU MURALI KRISHNA PRASAD, RESOLUTION PROFESSIONAL, IBBI/IPA-001/IP-P00967/2017-2018/11588  
AFA VALID UPTO 22-11-2024

